

Demand for Minimum Pension

879. SHRI R.C. SINGH :

SHRI M.P. ACHUTHAN :

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state :

(a) whether it is a fact that various central trade unions and employees associations have put forward a demand to make minimum pension to the tune of Rs. 2000 per month in view of the sky rocketing price-rise;

(b) if so, the details thereof;

(c) whether the Employees Provident Fund Organisation (EPFO) had considered the demand and took any decision in this regard; and

(d) likely time-frame by when the enhanced pension would be disbursed?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE) : (a) and (b) Pensioners, Trade Unions and Employees' and Pensioners' Associations have been representing that the minimum pension be increased by the Employees' Provident Fund Organisation (EPFO).

(c) The demands have been considered by the Expert Committee constituted by the Central Government and its recommendations are under active consideration.

(d) In view of reply to part (c) above, the question of the likely time frame for disbursement of pension does not arise.

Unemployed Persons in the Country

880. SHRI M.P. ACHUTHAN :

SHRI R.C. SINGH :

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state :

(a) whether it is a fact that number of unemployed persons, both educated and uneducated have touched a new record figure recently in the country;

(b) if so, the State-wise details of both the categories during the last three years;

(c) whether it is also a fact that the posts falling vacant in various Government Departments/Ministries are not being filled up;

(d) if so, the details of such posts that fell vacant during the same period and posts not filled up in the same period;

(e) whether Government has finalized any plan to fill up all the vacant posts in near future; and

(f) if so, the details thereof?